

Item No.26



**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

O.A. No. 832/2021

This the 6th Day of July, 2021

(Through Video Conferencing)

**Hon'ble Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana, Member (A)**

Kiran (Aged 37 yrs)
DOB 02-09-1983 Group B
Post, Special Educator (Primary) OBC
Post Code : 32/21
D/o Purshottam Soni, W/o Rajesh Verma,
R/o H.No. 33 A/2 Block,
Dharampura Extension,
Najafgarh – 110043

... Applicant

(By Advocate : Shri J S Mann)

Versus

1. Govt. of NCT of Delhi
Through the Chief Secretary,
5th Floor, Delhi Sachivalaya, New Delhi
2. Delhi Subordinate Services Selection Board (DSSSB)
Through its Chairman,
Govt. of NCT of Delhi,
FC-18, Institutional Area,
Karkardooma, Delhi – 110092.
3. Lieutenant Governor of Delhi
Govt. of NCT of Delhi
Raj Nivas Marg, Civil Lines,
New Delhi – 110054
4. Director of Local Bodies
Government of NCT of Delhi
9th Level, C-Wing, Delhi Sachivalaya,
I.P. Estate, New Delhi – 110002.

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5. North Delhi Municipal Corporation (NDMC)
Through its Commissioner,
Dr. SPM Civil Centre,
J.L. Nehru Marg,
New Delhi – 110002
6. South Delhi Municipal Corporation (SDMC)
Through its Commissioner,
23'CT Floor, Civic Centre,
Minto Road, New Delhi – 110002
7. East Delhi Municipal Corporation (EDMC)
Through its Commissioner,
419, Udyog Sadan,
Patparganj Industrial Area,
New Delhi – 110096.

... Respondents

(By Advocates : Ms. Esha Mazumdar, Shri M.S. Reen,
Shri R.V. Sinha and Ms. Sriparna Chatterjee)

O R D E R (ORAL)**Justice L. Narasimha Reddy, Chairman :**

The issue involved in this OA is similar to the one in OA No. 691/2021. The said OA was disposed of through a detailed order dated 31.03.2021.

2. Following the same, we dispose of this OA also, leaving it open to the applicant to make a representation, claiming the benefit of relaxation in age limit. The representation, if made, shall be disposed of within a period of two weeks from the date of presentation thereof. If it is decided to relax the age limit, the applicant and other similar situated persons shall be permitted to upload the applications even after the due date.

There shall be no order as to costs.

(Aradhana Johri)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/lg/jyoti/rk/akshaya/sd